

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
B.N .SUJATHA
PRL.SENIOR CIVIL JUDGE
Cause List Date: 04-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11:00 A.M - 12:00 P.M</u>				
HEARING ON IA				
1	FDP 40/2012 (SUMMONS)		Thimmarayappa Vs Achamma	Y.N.Sathyannarayana Rao
(O.S./0001724/2006)				
2	O.S. 628/2014 (SUMMONS) IA/1/2014		Muniraju H A Vs Nanjundappa N L	S V R
3	O.S. 244/2019 (SUMMONS) IA/1/2019		Bhadraiah Vs Krishna Murthy M	M R S
4	O.S. 1041/2019 (SUMMONS) IA/1/2019		SANDEEP KUMAR Vs RUKMINAMMA M H	H A MANJUNATH
5	FDP 6/2013 (HEARING)		Rajendra Vs Muniyamma deleted since dead by her LRs	M Venkataswamy
6	O.S. 1330/2014 (HEARING) IA/1/2014		Ramakrishna Reddy K B Vs Byrappa C	A N Krishna
PLNTF EVIDENCE				
7	O.S. 1006/2018 (EVIDENCE.) IA/1/2018 IA/2/2018		Armugam M, Rep. by his GPA Holder Raghu V Vs State of Karnataka, Rep. by Revenue Secretary	H Maregowda
8	O.S. 1241/2018 (ARGUMENTS.) IA/1/2018		Mariyappa Vs Nanjundappa	NM
<u>12:00 P.M - 1:00 P.M</u>				
CONCILIATION				
9	M.C. 323/2019 (A.D.R)		Santhya G Vs NIL	Poornachandra B Pattar
PLNTF EVIDENCE				
10	O.S. 237/2013 (EVIDENCE.) IA/1/2013		Syed Khadar Vs Syed Abbass	C.R.Raghavendra Reddy
11	O.S. 1646/2017 (EVIDENCE.) IA/1/2017		Komala Vs Sunandamma	Shanmukhappa
12	O.S. 527/2018 (EVIDENCE.) IA/1/2018		Lakkanna Vs Muniswamy B	M H ujjammanavar

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13	O.S. 716/2018 (EVIDENCE.) IA/1/2018 IA/2/2018		VIJAY KUMAR G. Vs SHIVA S.	C.A. KALYANI
14	O.S. 998/2018 (EVIDENCE.) IA/1/2018		Manjula Vs Narayanappa	V Krishna Murthy
15	O.S. 1421/2018 (EVIDENCE.) IA/1/2018		Rajendra Prasad C Vs Jayasheela Reddy	Tarka Legal P
3:00 P.M - 4:00 P.M				
16	O.S. 742/2019 (EVIDENCE.) IA/1/2019 IA/2/2019		SUDHAKAR S Vs MUNIRAJU R	G M J
17	O.S. 975/2019 (EVIDENCE.) IA/1/2019 IA/2/2019		Puttamma Vs Nagaraj C M	Sriram
18	O.S. 192/2018 (ISSUES.) IA/1/2018 IA/2/2018		Krishnappa D Vs Subbarayappa K N	Suresh Kumar
19	O.S. 487/2018 (ISSUES.) IA/1/2018		Moulya N, Rep by Natural mother and guardian Jyothi alias Jyothi Lakshmi Vs Nagaraju N	B G Thammaiah
20	O.S. 718/2018 (ISSUES.) IA/1/2018 IA/2/2018		ARAVIND Vs H V DEVARAJU	THEJASWINI
21	O.S. 979/2019 (ISSUES.) IA/1/2019		Patalappa P Vs Lakshamma	Murali M
22	O.S. 985/2018 (JUDGEMENT.) IA/1/2018		Savithri C S Bhat Vs Krishnamurthy C N	N Shankara Narayana Bhat

Cases listed below are adjourned due to Covid 19

SUMMONS

23	O.S. 268/2020 (SUMMONS) IA/1/2020 IA/2/2020	23-11-2020	SIDDANANJAPPA Vs MALLIAH	UMASHANKAR L
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24	M.A. 79/2019 (NOTICE) IA/1/2019 IA/2/2019	23-11-2020	Mary cathrine Z Vs Sabu T Varghese	Noormohammed
25	M.C. 436/2019 (NOTICE) IA/1/2019 IA/2/2019	23-11-2020	Shweta Khanna Vs Rahul Khanna	Pallavi Baruah
26	Misc 225/2019 (NOTICE) IA/1/2019 IA/2/2019	23-11-2020	Muniraja Reddy Vs Muninanjamma	K Prakash Babu
27	M.C. 43/2020 (NOTICE)	23-11-2020	Govindaraju T V alias Chidambara Vs Lavanya U T	Venugopal M G
28	O.S. 1206/2018 (A.D.R) IA/1/2018	26-11-2020	RENUKA, Rep by SPA holder N Venkatachalapathi Vs MALAMMA	K T Venkatesha
CONCILIATION				
29	M.C. 328/2019 (A.D.R)	26-11-2020	Abhilash R Vs NIL	M R G
LOK ADALATH				
30	EX 28/2018 (A.D.R)	26-11-2020	Mala Vs Vijayalakshmi V	Lohiteshwaraiah
31	O.S. 1278/2018 (A.D.R)	26-11-2020	The Corporation Bank, Rep. by its Branch manager P Suresh Rao Vs M/s Nandi Glass, Plywood and Hardware proprietorship Firm, Rep. by M V Extension	N G R
32	Misc 185/2018 (A.D.R) IA/1/2018 IA/2/2018	26-11-2020	Vijayalakshmi Vs Mala	A G N
COMPLIANCE				
33	O.S. 1324/2019 (A.D.R) IA/1/2019 IA/2/2019	26-11-2020	RAJANNA G Vs RAJAMMA	CHANDRAIAH

OBECTION

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
34	O.S. 445/2019 (SUMMONS) IA/1/2019 IA/2/2019	10-12-2020	Chandrappa Vs Honnappa	V Chandrashekar
SS TO DEFT. BY RPAD				
35	O.S. 407/2019 (SUMMONS) IA/1/2019	10-12-2020	Manjunatha R Vs Huchappa	V Manjunatha
STEPS				
36	O.S. 180/2019 (SUMMONS) IA/1/2019	10-12-2020	Lakshmamma Vs Chandrappa	A.N.N ASSOCIATES
37	O.S. 672/2019 (SUMMONS) IA/1/2019	10-12-2020	Prakash V Vs Venkatesh S	Sampathaiah
SUMMONS				
38	O.S. 505/2019 (SUMMONS) IA/1/2019 IA/2/2019	10-12-2020	Shabana Khalid Vs Shabeena Khalid	Sunitha H Singh
39	O.S. 526/2019 (SUMMONS)	10-12-2020	Azhar Shakoor Vs Shajahan Abdul Khader	Kiran Kumar R
40	O.S. 771/2019 (SUMMONS) IA/1/2019 IA/2/2019	10-12-2020	ABDUL KHALIK Vs SYED SAFIULLA	M. M. A
41	O.S. 1425/2019 (SUMMONS) IA/1/2019 IA/2/2019	11-12-2020	Anuradha Vs Thimmaiah	C D R
SS TO DEFT. BY RPAD				
42	O.S. 806/2019 (SUMMONS) IA/1/2019	11-12-2020	Oba Reddy C N Vs Basavaraja B	M Sree Rama Reddy
43	O.S. 1001/2019 (SUMMONS) IA/1/2019 IA/2/2019	11-12-2020	Mahadevi R Vs Gowramma H C	M S P
SUMMONS				
44	O.S. 772/2019 (SUMMONS) IA/1/2019 IA/2/2019	11-12-2020	P. V. JOHNY Vs B. V. VENKATESH	PARTY IN PERSON
45	O.S. 888/2019 (SUMMONS) IA/1/2019	11-12-2020	Ambika Vs Narayanappa	B S S

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46	O.S. 918/2019 (SUMMONS) IA/1/2019	11-12-2020	Maregowda Vs Hanumanthappa	Gautham Nettar
47	O.S. 1147/2019 (SUMMONS) IA/1/2019 IA/2/2019	11-12-2020	Pramila Vs Narayanappa	CHALAPATHI
48	O.S. 1171/2019 (SUMMONS) IA/1/2019	11-12-2020	Muddamma Vs Hullurappa	B K Ramesh
WRITTEN STATEMENT				
49	O.S. 1372/2019 (SUMMONS) IA/1/2019 IA/2/2019	11-12-2020	Hanumappa Vs Vishwas P	V B SHIVAKUMAR
50	O.S. 1949/2019 (SUMMONS)	14-12-2020	KRISHNAMURTHY M Vs RAJANNA M	SRINIVAS
AWAIT SUMMON/NOTICE				
51	O.S. 1786/2019 (SUMMONS) IA/1/2019	14-12-2020	Muniraju V Vs Sumithra	R.SHOBHA SHIVA RAMESH GOWDA
OBECTION				
52	O.S. 1811/2019 (SUMMONS) IA/1/2019	14-12-2020	LAKSHMAN B P Vs VEERACHAR H V	M N NINGARAJU
SS TO DEFT. BY RPAD				
53	O.S. 1863/2019 (SUMMONS) IA/1/2019 IA/2/2019	14-12-2020	VENKATESH Vs MUNIYALLAMMA	SRI RAMA ADVOCATES
54	O.S. 204/2020 (SUMMONS) IA/1/2020	14-12-2020	Bhagawantharaju Vs Santhosh Kumar B K	V B Shivakumar
STEPS				
55	O.S. 1708/2019 (SUMMONS) IA/1/2019	14-12-2020	Neelamma A C Vs Jayalakshmi	G M Ramamurthy
SUMMONS				
56	O.S. 1710/2019 (SUMMONS)	14-12-2020	Manu N Vs Yerregowda	Vivek S
57	O.S. 14/2020 (SUMMONS)	14-12-2020	Narayanagowda H C Vs Narayanagowda H M	K G R

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58	O.S. 26/2020 (SUMMONS) IA/1/2020 IA/2/2020	14-12-2020	Lakshmi Vs Narasimaiah	Sriramareddy
59	O.S. 214/2020 (SUMMONS) IA/1/2020	14-12-2020	Muniyappa Vs Muniraju D	K Rajendra Prasad
60	O.S. 219/2020 (SUMMONS) IA/1/2020	14-12-2020	Muniraju B D Vs Gowramma	Venkataswamy Gowda

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11:00 A.M - 12:00 P.M				
AMENDMENT				
1	O.S. 587/2004 (SUMMONS) IA/1/2004 IA/2/2004		PUSPAVATHI Vs JAYAMMA	MS R GOPALAKRISHNA AND M. RAMAIAH RED
2	O.S. 1923/2005 (SUMMONS) IA/1/2005		MANJULA Vs PUSHPAVATHI	UKR ASHWATHNARAYANA
3	O.S. 383/1997 (HEARING)		J.M. RAGHU Vs MUNIKRISHNA @ MUNIYAPPA @ LINGAPURA MUNIYAPPA	N.S
4	O.S. 1478/2005 (HEARING)		THIMMARASAPPA Vs MARIYAPPA	PRABHAKAR V 1 TO 9 HMS
5	O.S. 1732/2007 (HEARING) IA/1/2007		KAMALAMMA @ THAYAMMA Vs KAVERAPPA DEAD BY LRS	RASHEED KHAN AND NARAYANA REDDY
6	O.S. 1992/2007 (HEARING) IA/1/2007		S N MUNIRAMAIAH Vs SHESHADRI	S.V. VENUGOPAL D1-EXPARTE, D2 TO 4- Y.N.S.R., D3- A.S.S.
7	O.S. 173/2008 (HEARING) IA/1/2008		GOWRAMMA Vs LAKSHMAMMA	SRINIVASA N 1 TO 8 EXPARTY
8	O.S. 1936/2008 (HEARING) IA/1/2008		POTAPPA Vs CHIKKAPOTAPPA	PRAKASH.T.HEBBAR P.SATHISH
9	O.S. 1418/2009 (HEARING) IA/1/2009		A MUNIYAPPA Vs MUNIYAPPA	K.SHIVASHANAR
10	O.S. 816/2013 (HEARING) IA/1/2013		Rajanna Vs Kullettappa	B V Gangireddy
11	O.S. 414/2015 (HEARING) IA/1/2015		Srinivas Rao K V Vs Ramachandra Rao K V	Sanjay Kumar
12	O.S. 646/2017 (HEARING) IA/1/2017 IA/2/2017		SRINIVAS REDDY Vs K.V.NAGARAJ	M. RAJEESH
13	O.S. 708/2019 (HEARING) IA/1/2019 IA/2/2019		MANGAMMA Vs VENKATASWAMY	N M S

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14	O.S. 1467/2019 (HEARING) IA/1/2019 IA/2/2019		MEENA KUMARI R Vs NAGARAJA	SLN LAW ASSOCIATES
15	O.S. 823/2020 (HEARING) IA/1/2020		RAMANNA Vs VIJAYENDRA H A	K Suresh
16	O.S. 419/2013 (ISSUES.) IA/1/2013 IA/2/2013		Gangathimmakka Vs Papamma @ Siddamma	H Maregowda
17	O.S. 990/2017 (ISSUES.) IA/1/2017		Rudramma H B Vs Parvathamma	N K Muniraju
18	O.S. 1458/2017 (ISSUES.) IA/1/2017		Anthony Raju J Vs Prakashamma	H R S
19	O.S. 927/2018 (ISSUES.)		Shankar H Vs M/s Preusse India Pvt.Ltd, Rep by its director Gudrun Goedicke	J S Dinesh
ADDL. ISSUES				
20	O.S. 824/2005 (ISSUES.) IA/1/2005		RAJAPPA Vs NARAYANAPPA	P. SHIVASHANKARA REDDY
21	O.S. 678/2002 (ARGUMENTS.)		NARAYANAPPA Vs PAPAMMA	RL K. VARADHARAJAN
22	O.S. 1367/2009 (ARGUMENTS.) IA/1/2009 IA/2/2009		HANUMANTHARAYAPPA Vs LAKKAPPA	SVSR V.N.R. and ASSOCIATES PMS - D1 AND D2
ARGUMENTS				
23	O.S. 1059/2004 (ARGUMENTS.) IA/1/2004		GOWRAMMA Vs RUKMINIYAMMA	K.V. RAMACHANDRA
24	O.S. 767/2007 (ARGUMENTS.) IA/1/2007		B A VIJAY KUMAR Vs CHIKKATHIMMAKKA	MS VISWANATH ASSOCIATES
25	Misc 99/2008 (ARGUMENTS.) IA/1/2008 IA/2/2008		RAVINDRANATH Vs S.M.VIJAYALATHA	N.NAGARAJ
26	Misc 100/2008 (ARGUMENTS.)		M.R. AMARNATH Vs S.M. VIJAYALATHA	B.H. JAGADESH

ARGUMENTS BY ADV. DEFTS.

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
27	O.S. 489/2010 (ARGUMENTS.) IA/1/2010 IA/2/2010		CHANNAMMA Vs M CHANNAPPA	K.VARADARAJAN
28	Misc 77/2019 (APPEARANCE OF PARTY)		Rajanna B Vs Shanthamma	J N Aruna
29	O.S. 200/2020 (ORDERS.) IA/1/2020 IA/2/2020		Chandru V D Vs The Thasildar	B E Ravi Kumar
30	O.S. 830/2020 (ORDERS.) IA/1/2020 IA/2/2020		GIRISH S L Vs NANDINI	NARASIMHARAJU
Cases listed below are adjourned due to Covid 19				
31	O.S. 1013/2009 (SUMMONS) IA/1/2009	16-11-2020	MANJUNATH Vs VENKAYA MUNIAYAPPA	H.NAGARAJA VV
32	R.A. 80/2013 (SUMMONS) IA/1/2013 IA/2/2013 IA/3/2013	16-11-2020	Abraham Joachim Vs The Manager	In Person
(O.S./0000836/2007)				
33	O.S. 852/2013 (SUMMONS) IA/1/2013	16-11-2020	Ammayamma alias Jayamma Vs Muddamma	K.Bhanu Prasad
34	FDP 29/2013 (SUMMONS)	16-11-2020	Anjanamma Vs Thirumalamma	B.G.Thammaiah
(O.S./0000705/2009)				
35	O.S. 1385/2013 (SUMMONS) IA/1/2013 IA/2/2013	16-11-2020	Gowramma Vs Narasimha Murthy	S N R
36	O.S. 1841/2013 (SUMMONS) IA/1/2013	16-11-2020	Yellappa N Vs Ramesh B K	K c amarnath
37	O.S. 2031/2014 (SUMMONS) IA/1/2014	16-11-2020	Gayathri Vs Govindappa	M.T. HARISHA
38	O.S. 2086/2014 (SUMMONS) IA/1/2014	16-11-2020	Manjulamma S M Vs Akkamahadevamma	Srihari P V
39	M.C. 4/2015 (SUMMONS)	16-11-2020	Naveen Kumar N Vs Maithri M L	K.SHIVASHANKAR

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40	O.S. 128/2015 (SUMMONS) IA/1/2015	16-11-2020	Srinivasa Vs Munithayamma	N.K NAIK and ASSOCIATES
41	O.S. 426/2015 (SUMMONS) IA/1/2015	16-11-2020	Muniyellappa Vs Chintanappa	B H N Associates
42	O.S. 780/2015 (SUMMONS) IA/1/2015	16-11-2020	Sunandamma Vs Pillanjinappa	B M R
43	M.A. 12/2018 (SUMMONS)	16-11-2020	Piraambhi Vs Prakash H V	M N Manohar
44	O.S. 731/2018 (SUMMONS) IA/1/2018 IA/2/2018 IA/3/2018 IA/4/2018	16-11-2020	SAVITHA Vs VENKATAPPA	M. PRABHU
45	Misc 96/2018 (SUMMONS) IA/1/2018	16-11-2020	Anjinamma Vs Chikka Bandappa	Meenakshi
46	O.S. 1365/2018 (SUMMONS) IA/1/2018	16-11-2020	Ramakka Vs Nagamma	M Anand
47	O.S. 1467/2018 (SUMMONS) IA/1/2018	16-11-2020	Vijay Kumar V Vs Siddamma	K S Nataraj
48	O.S. 1579/2018 (SUMMONS) IA/1/2018	16-11-2020	Nagesh L S Vs Gowramma	RAMAMURTHY and ASSOCIATES
49	O.S. 1706/2018 (SUMMONS) IA/1/2018	16-11-2020	Venkatamma Vs Narasamma	T L N
50	O.S. 1790/2018 (SUMMONS) IA/1/2018 IA/2/2018	16-11-2020	NAGAMMA Vs RAJANNA	ASHOK KUMAR B T
51	Misc 199/2018 (SUMMONS) IA/1/2018	16-11-2020	SAVARAMMA Vs KRISHNAPPA	DEVANANDA I
52	O.S. 1901/2018 (SUMMONS)	16-11-2020	BRAMARAMBIKE Vs SHIVALINGAMURTHY	SHIVAYOGI B HALLUR
53	O.S. 262/2019 (SUMMONS) IA/1/2019 IA/2/2019 IA/3/2019	16-11-2020	Nagamma R Vs Savitha Ravishankar	P Srinivas

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54	O.S. 286/2019 (SUMMONS) IA/1/2019	16-11-2020	Rajamma Vs Lakshmamma	Vasanth Kumar B M
55	O.S. 348/2019 (SUMMONS) IA/1/2019	16-11-2020	Vanajakshi Vs Eramma	M Srinivas Gowda
56	O.S. 503/2019 (SUMMONS) IA/1/2019	16-11-2020	Narayanaswamy Vs Ramachandra	M V Venkatesh
57	O.S. 1789/2019 (SUMMONS)	16-11-2020	Vidhya Vachaspathi K Vs Paramesh	HAJIRA BI
58	EX 84/2019 (SUMMONS)	16-11-2020	Suwalal Jain Vs Jyothi	Puttaraju M H
59	Misc 221/2019 (NOTICE) IA/1/2019	16-11-2020	Gowramma Vs Lakshmidevi	Imbran
60	M.C. 10/2020 (NOTICE)	16-11-2020	Ramya Vs Raghu R	Susheela
61	M.C. 49/2020 (NOTICE) IA/1/2020	16-11-2020	Jayashree Vs Dinesh Diwakar	Shobha Bhavikatti
62	O.S. 1091/2018 (A.D.R) IA/1/2018	16-11-2020	Madesh B M Vs Munithimmaiah B	Y V R
63	M.C. 422/2019 (A.D.R)	16-11-2020	Bhavani alias Bojjalla Bhavani Vs NIL	Jamuna T B
64	O.S. 52/2017 (EVIDENCE.) IA/1/2017 IA/2/2017	16-11-2020	Raju Vs Suma	C D R

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<u>11:00 A.M - 12:00 P.M</u>				
AMENDMENT				
1	O.S. 650/2011 (SUMMONS) IA/1/2011 IA/2/2011		M K LEELAVATHI Vs MUNISWAMY AND OTHERS	CHANDRASHEKAR
2	O.S. 1153/2017 (SUMMONS) IA/1/2017		Nalinamma Vs Mercinamma	N Ramakrishnareddy
OBECTION				
3	O.S. 920/2017 (SUMMONS)		Syed Ibrahim Vs Swetha G	
4	O.S. 1064/2017 (SUMMONS) IA/1/2017		Mohan Babu C Vs K R Ramachandraiah	S G Swamy
5	O.S. 1525/2017 (SUMMONS) IA/1/2017 IA/2/2017		Varalakshmi Vs Jayaramu	
6	O.S. 133/2010 (HEARING) IA/1/2010		K R KESHAVA REDDY Vs SRIDEVI	M.A.SEBASTIAN K.RAJENDRA PRASAD
7	O.S. 1013/2010 (HEARING) IA/1/2010		MARU DEVAMMA AND OTHERS Vs AJITH KUMAR AND OTHERS	SUBRAMANI
8	O.S. 1183/2010 (HEARING) IA/1/2010 IA/2/2010 IA/3/2010		RAVI AND OTHERS Vs STATE OF KARNATAKA AND OTHERS	M.PRABHAVATHI
<u>12:00 P.M - 1:00 P.M</u>				
9	O.S. 681/2011 (HEARING) IA/1/2011		MUNIVENKATAPPA Vs MOHAN.R.	V.P.SHANGUM K.RAJENDRA PRASAD
10	O.S. 1119/2011 (HEARING) IA/1/2011 IA/2/2011		RATHNAMMA Vs MATHUKUTTY VAIDHYAN.K.K.	VISHWANATH
11	O.S. 1127/2013 (HEARING) IA/1/2013 IA/2/2013		Kastoori Vs Theresamma	K.S.Mallikarjuna Reddy

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12	O.S. 1553/2013 (HEARING) IA/1/2013 IA/2/2013		Ravichandra H R Vs Puttaraju T	H Prasanna Kumar
13	O.S. 1635/2013 (HEARING) IA/1/2013		Gowramma Vs Munirathanamma	S Bheemareddy
14	O.S. 1768/2016 (HEARING) IA/1/2016		Ayyappa V Vs Hemanth Kumar	K N P
15	O.S. 800/2017 (HEARING) IA/1/2017		Muniyappa Vs Geetha	
16	O.S. 1065/2017 (HEARING) IA/1/2017		Rajagopal Vs Jayamma	K Vijay Kumar
17	O.S. 1161/2017 (HEARING) IA/1/2017 IA/2/2017 IA/3/2017		Krishna Reddy C Vs Chinnamma	V V G
<u>3:00 P.M - 4:00 P.M</u>				
18	O.S. 348/2018 (HEARING) IA/1/2018		Roopa Vs Chandrappa M	Geetha C J
19	O.S. 737/2020 (FIRST HEARING) IA/1/2020 IA/2/2020		KUMARI RUSHIKA Vs SONNAMMA	PRAKASH MURTHY S K
LOK ADALATH				
20	O.S. 1432/2016 (A.D.R) IA/1/2016		Lokesh K Vs Krishnappa	K N N
21	O.S. 627/2011 (ISSUES.) IA/1/2011 IA/2/2011		KUSUMA @ BALAMMA Vs SUNANDAMMA AND OTHERS	SHYAM PRASAD D1 TO 4 - EXPARTE
22	O.S. 78/2013 (ISSUES.) IA/1/2013		Prema Vs Puttarevanna	J.C.Kumar
23	O.S. 11/2016 (ISSUES.) IA/1/2016		Sugana Vs Anjinappa	A Devaraja
24	O.S. 1009/2016 (ISSUES.) IA/1/2016		Murali R Vs Ramaiah alias Ramanna	M Ramu

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25	O.S. 1501/2018 (ISSUES.) IA/1/2018 IA/2/2018		Manjunatha Vs Narayanappa	B Manjunatha
26	O.S. 861/2004 (EVIDENCE.)		MUNIVENKATAMMA Vs VIJAYAKUMARI	K.K. THAYAMMA
PLNTF EVIDENCE				
27	O.S. 90/1998 (EVIDENCE.)		Honnamma Vs Gangaiah	
28	O.S. 1359/2013 (ARGUMENTS.) IA/1/2013		Saraswathi Vs Srinivas	H Puttaraju
29	M.A. 55/2018 (ARGUMENTS.) IA/1/2018 IA/2/2018		P. SRIRAM Vs N. MURTHI	NARASIMHARAJU
30	M.C. 119/2020 (ORDERS.) IA/1/2020		PALLAVI Y G Vs NIL	A C SUBRAMANYA
Cases listed below are adjourned due to Covid 19				
31	O.S. 617/2010 (EVIDENCE.) IA/1/2010 IA/2/2010	15-10-2020	S R REVANNA Vs S G NAGARAJ	H.KANTHARAJA
32	O.S. 630/2011 (EVIDENCE.) IA/1/2011	15-10-2020	MUNIKEMPAIAH Vs MS NANDI INFRASTRUCTURE CORRIDOR ENTERPRISE LTD.	J.C.KUMAR
33	O.S. 690/2011 (EVIDENCE.) IA/1/2011	15-10-2020	VASANTHAKUMAR.S.V. Vs SRINIVASIAH.S.G.	K.SRINATH EXPARTE
34	O.S. 1380/2013 (EVIDENCE.) IA/1/2013	15-10-2020	Muninanja Reddy V N Vs Parvathamma	Parvathamma
35	O.S. 1408/2016 (SUMMONS) IA/1/2016	16-10-2020	Srinivas N Vs Muniyappa N Y	MUNIRAJU K N
36	O.S. 1770/2016 (SUMMONS) IA/1/2016	16-10-2020	Mangalamma Vs Venkataramaiah	M Vasudeva
37	O.S. 830/2017 (SUMMONS)	16-10-2020	Mohan Kumar Vs Chikkannappa	B C V

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38	O.S. 985/2017 (SUMMONS) IA/1/2017	16-10-2020	Mohananga Vs Ramalakshamma	H G N
39	O.S. 1176/2017 (SUMMONS)	04-12-2020	Channa Basamma, Since dead by her LR.s. Siddalingamma Vs Adi Reddy G	K Varaprasad
40	O.S. 1265/2017 (SUMMONS) IA/1/2017	04-12-2020	Shyamsundar Reddy P C, REP BY GPA HOLDER GIRISH B A Vs Arun Kumar	K S M
41	O.S. 1297/2017 (SUMMONS) IA/1/2017	04-12-2020	Devanna K T Vs Thayamma	H H A
42	O.S. 1352/2017 (SUMMONS) IA/1/2017	04-12-2020	Muniraju R Vs Rajanna	
43	O.S. 1410/2017 (SUMMONS) IA/1/2017	04-12-2020	Madhan N Vs Selvaraj R	S G R
44	O.S. 1529/2017 (SUMMONS) IA/1/2017	07-12-2020	Sharadamma Vs Jayamma	Venkatesh R.
45	FDP 36/2017 (SUMMONS)	07-12-2020	Ratnamma Vs Muniyappa	Jagadeeshachari
46	O.S. 1603/2017 (SUMMONS) IA/1/2017 IA/2/2017	07-12-2020	Nagaraj K Vs Krishnappa Naidu T	Indushekar B.T.
47	O.S. 1674/2017 (SUMMONS) IA/1/2017	07-12-2020	Chikkamuniyappa Vs Munikempa	M/sL.S Law Firm
48	O.S. 64/2020 (SUMMONS) IA/1/2020 IA/2/2020	07-12-2020	Jacob Vs M/s Isiri Estates, Rep. Ananda Kumar	V V G

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<u>11:00 A.M - 12:00 P.M</u>				
1	O.S. 972/2004 (HEARING) IA/1/2004		KUMARI USHA Vs H A KRISHNA REDDY	H.V.RAMACHANDRAREDDY DISMISSED D1 TO 4
2	O.S. 141/2005 (HEARING) IA/1/2005		J MANJUNATHA Vs PUSHPA	V CHANDRAPPA GSS
3	O.S. 1270/2005 (HEARING) IA/1/2005		CHANDRAMMA Vs B NANJUNDAPPA	GOVINDA GOWDA PARAMESHWARAPPA C
4	O.S. 156/2006 (HEARING) IA/1/2006 IA/2/2006		GOWRAMMA Vs SRI.N. KEMPANNA @ NALLAL.N.KEMPANNA	A.B.
5	O.S. 1865/2006 (HEARING) IA/1/2006 IA/2/2006		CHIKKARAMAIAHREDDY since dead by his LR SMT.RAMAKKA Vs THIMMAPPA DEAD BY LRS. A.GUJJAMMA	P.G.RAMESH
6	O.S. 2498/2006 (HEARING) IA/1/2006		ERAMMA Vs SIDDAPPA	MYLARAIAH ASSOCIATES
7	O.S. 1048/2011 (HEARING) IA/1/2011		VIJAYAMMA Vs MUNIYAPPA	Babu. T.S. Srinivasa
<u>12:00 P.M - 1:00 P.M</u>				
8	O.S. 6/2008 (HEARING) IA/1/2008		RAMAKKA Vs THIMMA REDDY	V.B.SHIVAKUMAR
9	O.S. 1594/2008 (HEARING) IA/1/2008		P SRINIVASAMURTHY Vs H M PILLAPPA	K.B.K. SWAMY
10	O.S. 1069/2010 (HEARING) IA/1/2010		THIMMARAYAPPA AND ANOTHER Vs SHIVARAMAIAH AND OTHERS	G. RAJAKUMAR AAND ASOCIATS
11	O.S. 1243/2011 (HEARING) IA/1/2011		GOWRAMMA Vs LAKSHMAMMA	L.RAMESH
12	O.S. 1447/2011 (HEARING) IA/1/2011		MADHUSUDAN Vs THYAGRAJU	M.D.ANURADHA URS
13	O.S. 1198/2018 (HEARING) IA/1/2018		Jessy Jacob, Rep. by PA Holder M V Issac Vs Munivenkate Gowda M	M/s Reddy and Reddy
14	O.S. 372/2019 (HEARING) IA/1/2019		SULOCHANA Vs SOMASHEKAR REDDY	NAGA REDDY V
<u>3:00 P.M - 4:00 P.M</u>				

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
15	O.S. 623/2012 (HEARING)		MANJULA Vs VISHALAMMA	
16	O.S. 686/2012 (HEARING) IA/1/2012		NARASAMMA Vs HEMANNA	K. RAJENDRA PRASAD
17	O.S. 713/2012 (HEARING) IA/1/2012		HALEEMABEE Vs IQBAL	M.DEVARAJ
18	O.S. 766/2012 (HEARING) IA/1/2012		NARAYANA GOWDA Vs BHAGYAMMA	Chandan K ANS
19	O.S. 826/2012 (HEARING) IA/1/2012		Munianneppa Vs Sarojamma	S.D.Manjunatha
20	O.S. 1156/2012 (HEARING) IA/1/2012 IA/2/2012		Gopala Reddy.R Vs S.B.Srinivasa Reddy	B.T.Prasanna kumar
21	O.S. 1179/2012 (HEARING) IA/1/2012 IA/2/2012		Chandrakala Vs Muniyappa	CHALAPATHI
22	O.S. 1393/2012 (HEARING) IA/1/2012		Babu.G.B Vs Muniyamma	G.S.Devaraj
4:00 P.M - 5:00 P.M				
23	O.S. 1528/2012 (HEARING) IA/1/2012		Mariyappa Vs Shanmugam.H.C	T.K.Rajagopala
24	O.S. 1549/2012 (HEARING) IA/1/2012		papamma Vs Akkayamma	M.D.Basavanna
25	O.S. 1600/2012 (HEARING) IA/1/2012		Sunithamma.S Vs Ramakrishnappa	Prithvi.N.Raj
26	O.S. 1647/2012 (HEARING) IA/1/2012 IA/2/2012		Manjunath.H Vs Narayanaswamappa	Jayaprakash
27	O.S. 1651/2012 (HEARING) IA/1/2012 IA/2/2012		Rajamma Vs Neelamma	P.M.Narayanaswamy
28	O.S. 1621/2015 (HEARING) IA/1/2015		Vijayamma Vs Hosalappa H K	T Mohandas Rao
29	O.S. 172/2018 (HEARING) IA/1/2018 IA/2/2018		Muniraju M Vs Muniyappa	M Hareesh

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30	O.S. 953/2019 (HEARING) IA/1/2019		SHOBHA V Vs GANGARAJU B	Praveen Hegde
31	M.C. 106/2020 (FIRST HEARING)		Chandrakala R Vs NIL	CHAMPS ASSOCIATES
32	O.S. 696/2020 (FIRST HEARING) IA/1/2020		RAMAIAH ALIAS RAMAIAH REDDY Vs VIJAYAMMA J	B H SRINIVAS MUTHY
33	O.S. 609/2020 (ORDERS.) IA/1/2020		RANGIYA Vs SHIVANNA	K Suresh
Cases listed below are adjourned due to Covid 19				
34	O.S. 1078/2008 (SUMMONS) IA/1/2008	17-10-2020	RATHNAMMA Vs KRISHNAPPA	M.K.RAMESHGOWDA
35	FDP 33/2011 (SUMMONS)	17-10-2020	LALITHAMMA Vs SIDDA REDDY.N.	PAVAMANA ASSOCIATES.
36	R.A. 98/2012 (SUMMONS) IA/1/2012	17-10-2020	Sujatha Lavakumar Vs Sheikh Ameer Jan	Shivakumar V B
(O.S./0001328/2007)				
37	O.S. 1187/2012 (SUMMONS) IA/1/2012	17-10-2020	Arun Babu Vs Mariyamma	VENKATARAMANAPPA
38	O.S. 1559/2012 (SUMMONS) IA/1/2012	17-10-2020	Prakash Vs Kempaiah	B.Mahesh
39	O.S. 658/2008 (HEARING) IA/1/2008	17-10-2020	THAYAMMA Vs KEMPAIAH @ KEMPANNA	A VISHWANATHA KM D1 TO 5
40	O.S. 195/2011 (HEARING)	17-10-2020	RUKMINI AND OTHERS Vs SHAKUNTHALAMMA AND OTHERS	SHIVAKUMAR
41	O.S. 736/2012 (HEARING) IA/1/2012	17-10-2020	K.N.Subramani Vs K.C.SONNAPPA	M.A.POOVAIAH K KRISHNASWAMY
42	O.S. 852/2012 (HEARING) IA/1/2012	17-10-2020	T.N.Lokesh Vs T.V.Nagaraju	B.Mohan
43	O.S. 1635/2012 (HEARING) IA/1/2012	17-10-2020	Gokul Yadhav Vs Chinthamma	G.S.Venkatappa
44	O.S. 791/2019 (HEARING) IA/1/2019 IA/2/2019	17-10-2020	SATYANARAYANA REPTD BY GURUPRASAD K V Vs NIRMALA Y G	K V K

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
45	O.S. 2630/2006 (ISSUES.) IA/1/2006 IA/2/2006	17-10-2020	V BHAGYA Vs HEMA REDDY	J.V.CHANDRA SHEKAR
46	O.S. 248/2017 (EVIDENCE.) IA/1/2017	17-10-2020	VARALAKSHMAMMA Vs THIMMAKKA	C D R
47	O.S. 1507/2018 (EVIDENCE.) IA/1/2018 IA/2/2018	17-10-2020	Ramakrishna J K alias J K Ramakrishnan Vs Subba Lakshamma	V R Muralidhara
48	O.S. 160/2019 (EVIDENCE.) IA/1/2019	17-10-2020	Sandhya Vs Reshma	Venkatesh G
49	O.S. 963/2014 (SUMMONS) IA/1/2014	05-11-2020	Siddagangamma Vs Rajanna	Y Venkatesh
50	O.S. 572/2016 (SUMMONS) IA/1/2016	05-11-2020	Komala Vs Annayappa	M R M
51	O.S. 894/2016 (SUMMONS) IA/1/2016	05-11-2020	Balappa Vs Narayanamma	Narayanaswamy
52	O.S. 995/2016 (SUMMONS) IA/1/2016 IA/2/2016	05-11-2020	Sarojamma Vs Pillappa K	Bharathi R
53	O.S. 1210/2018 (SUMMONS) IA/1/2018	05-11-2020	LAKSHMAMMA Vs SHANKARAPPA	MUNIRAJU K.N
54	O.S. 1652/2018 (SUMMONS) IA/1/2018	05-11-2020	VISWAMBHARA ESTATES Vs DHRUTHI INFRA PROJECTS LTD.,	K.T.NANJUNDA GOWDA
55	P and SC 17/2019 (SUMMONS) IA/1/2019	05-11-2020	Nagarajaiah Vs NIL	K B Naveen Kumar
56	O.S. 1697/2019 (SUMMONS) IA/1/2019	05-11-2020	Shivakumar M Vs Ravi	IC Universal Legal
57	O.S. 1921/2019 (SUMMONS) IA/1/2019	05-11-2020	PETER MICHAEL JOSEPH Vs CHINNAMMA	RAVI SHANKAR
58	Misc 219/2019 (NOTICE)	05-11-2020	Sriramaiah Vs Lakshamma	Krishnappa M V
59	O.S. 282/2020 (NOTICE) IA/1/2020	05-11-2020	JOSEPH Vs PHILOMENA	SUBRAMANI L

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
60	O.S. 1355/2019 (APPEARANCE OF PARTY) IA/1/2019	05-11-2020	SUNDEEP AURORA Vs MUNILAKSHMAMMA	VAISHALI HEGDE

In the Court of VI Addl. Senior Civil Judge,

Bengaluru Rural District, Bengaluru

Cases Listed on 04-09-2020

MORNING SESSION

Sl. No.	Case No.	Stage
01	O.S. 1550/2007	Hearing
02	O.S. 269/2007	Evidence
03	O.S. 608/2007	Evidence
04	O.S. 1805/2007	Evidence
05	O.S. 344/2009	Evidence
06	O.S. 829/2009	Evidence
07	O.S. 229/2009	Hearing
08	O.S. 247/2009	Hearing
09	O.S. 688/2009	Hearing
10	O.S. 692/2009	Hearing
11	O.S. 538/2012	Evidence
12	O.S. 286/2014	Evidence
13	O.S. 418/2014	Evidence
14	O.S. 121/2017	Arguments
15	M.C. 123/2020	Hearing

AFTERNOON SESSION

Sl. No.	Case No.	Stage
01	O.S. 437/2014	Evidence
02	O.S. 1109/2014	Evidence
03	O.S. 1542/2014	Evidence
04	O.S. 231/2014	Hearing
05	O.S. 532/2014	Hearing
06	O.S. 907/2014	Hearing
07	O.S. 1424/2014	Hearing
08	M.C. 39/2015	Evidence
09	O.S. 836/2015	Hearing
10	O.S. 1350/2016	Hearing
11	O.S. 355/2017	Arguments
12	Misc. 2/2017	Evidence
13	Misc. 30/2017	Evidence
14	O.S. 378/2017	Evidence
15	O.S. 557/2017	Evidence

N. J. Shetty 03/09/2020.

VI Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru.